

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 2/2016 in Transfer Petition(s) (Civil) No(s). 658/2015

RADHIKA NEELESH PAL

Petitioner(s)

VERSUS

NEELESH JOGENDAR PAL

Respondent(s)

(For directions and office report)

Date : 14/12/2016 This application was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s) Ms. Kiran Bhardwaj, Adv.

For Respondent(s) Mr. Sumit Kumar, Adv.
Mr. Sahil Gulati, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ms. Kiran Bhardwaj, learned counsel makes an oral request for discharge since the petitioner is appearing in person.

Her request is accepted and she is discharged.

Learned counsel for the respondent says that he will deposit an amount of Rs.50,00,000/- (Rupees fifty lacs only) in the Registry of this Court within a month from today.

List thereafter.

(Meenakshi Kohli)
Court Master

(Jaswinder Kaur)
Court Master